

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No. 696/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Nicholson Vanijya Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Shukta, Adv. Petitioner. Am

N. GURUMURTHY, FCA

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N. GURUMURTHY  
3/8/2018

S.No.06 – CA (CAA) No.696/KB/2018– Nicholson Vanijya Pvt. Ltd. & Ors.

**ORDER**

Ld. Counsel and Ld. FCA appeared on behalf of the petitioner.

Perused the records.

Fixed for further consideration on **Thursday, 6th September, 2018.**

Sd

(Madan B. Gosavi)  
Member (Judicial)